

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 143
COMP.APPL/203(CH)2023
And
CP No. 113(CH) 2022

IN THE MATTER OF:

Rajesh Dhinga ... **Petitioner**

Versus

Neptune Lifesciences Pvt. Ltd. ... **Respondent**

Under Section: 59, 241(1),242(4), CA 2013
Rule 11 of NCLT

Order delivered on 26.04.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. G.S. Sarin, PCS

For the Respondent : Mr. Yashpal Gupta, Advocate
Nos. 1 and 2

ORDER

At the request of Ld. counsels for both the parties, list the matter on
03.05.2024.

Sd/-

Sd/-

(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)